

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:312
ANSWERED ON:01.12.2010
RECHARGING OF WATER RESOURCES
Amlabe Shri Narayan Singh;Tandon Annu

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments regarding water conservation and management including re-charge of dried water resources;
- (b) if so, the details thereof, State-wise;
- (c) the details of the Central projects for artificial re-charge of ground-water sources in various States approved during each of the last three years and the current year, State-wise;
- (d) the funds allocated by the Government during the above period; and
- (e) the details of such projects pending alongwith the reasons for pendency?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES(SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 312 TO BE ANSWERED ON 01.12.2010 IN LOK SABHA REGARDING 'RECHARGING OF WATER RESOURCES' ASKED BY SHRI NARAYANSINGH AMLABE AND SHRIMATI ANNU TANDON:

(a)& (b) Yes Sir. State wise details of proposals received under the scheme are given in Annexure -I.

(c) to (d) Ministry of Water Resources through Central Ground Water Board is implementing demonstrative projects on rain water harvesting and artificial recharge under the central sector scheme of Ground Water Management & Regulation in priority areas viz. over-exploited & critical assessment units, urban areas showing steep decline in ground water levels, drought prone and water scarcity areas, coastal areas, sub-mountainous/ hilly areas and areas affected by problem of ground water quality deterioration. State Government departments and the autonomous bodies/educational institutions are executing civil works of construction of recharge structures. 20 proposals costing Rs. 45.15 crore have been approved by the Government in 9 States and 1 Union Territory. State wise details of number of projects approved are given in Annexure -II

The Government has also implemented the scheme on "Artificial recharge to ground water through dug wells" during 2007-2010 with the objective of recharging rain runoff generated in agricultural fields through existing dugwells in areas underlain by hard rock terrain where rapid decline in ground water levels and water quality changes were observed. The scheme was taken up in States namely Tamil Nadu, Gujarat, Madhya Pradesh, Maharashtra, Karnataka & Rajasthan having majority of Over-exploited, critical and Semi-critical assessment units.

State wise details of funds released for both the schemes during the last three years and the current year are given in Annexure III .

(e) 4 proposals from the State of Himachal Pradesh, 2 proposals from the State of Gujarat, 2 proposals from the State of Punjab, 1 proposal each from the State of Rajasthan, Jharkhand and Maharastra on rain water harvesting and artificial recharge under the central sector scheme of Ground Water Management & Regulation are in the process of sanction.